

IN THE COURT OF LEARNED SUB JUDGE

In the matter of: _____

Plaintiff

Versus

Defendants

Affidavit in support of compliance under order 39 rule 3 C. P. C.

I, _____, do hereby solemnly affirm and declare on oath as under:-

1. That I have made the mandatory compliance of order 39 rule 3 C. P. C. in the above noted case and has sent copies of plaint, application and documents relied upon through registered letters to the defendants/respondents in the above noted case.
2. That the contents of my above affidavit in para 1 are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed therefrom.

Affirmed here at (Name of Place) on _____.

Deponent